

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 37 of 2020

In the matter of:

Metro Mining Pvt. Ltd. & Anr.

....Appellants

Vs.

Registrar of Companies, Mumbai

...Respondent

Present

**For Appellants: Mr. Anand Dilip Landge & Mr. Aditya Pande,
Advocates.**

For Respondent:

ORDER

03.03.2020: Reply of Respondent No. 1 is filed before this Tribunal today. At this stage, the Learned Counsel for the Appellant seeks time to go through the contents of the reply of Respondent No. 1.

Acceding to his request, the matter is adjourned to **31st March, 2020**.

Rejoinder, if any, can also be filed by the Appellant, by then.

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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